CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH * * * * * * * * *

Commercial Complex(BDA) Indiranagar Bangalore - 560 038

Dated: 11-11-87

Application No.

802/87(T)

W.P. No.

1916/81

Applicant

Respondents

Shri G.S. Gopalakrishna Setty V/s The Secy, M/o Labour & 34 Ors

To

- Shri G.S. Gopalakrishna Setty

 Provident Fund Inspector Grade I
 Dharwad. Dharwad District
- 2. Shri V.P. Kulkarni Advocate C/o Shri T.S. Ramachandra Advocate "Vijayasree" No. 4, Srikantan Lay-out High Grounds Bangalore - 560 001
- 3. The Secretary
 Ministry of Labour
 "Shrama Shakti Bhavan"
 New Delhi 110 CO1
- 4. The Union Public Service Commission Kota House Shahajahan Road New Delhi
- 5. The Central Provident Fund Commissioner 9th Floor, 'Mayur Bhavan' Connaught Circus New Delhi - 110 001
- 6. The Regional Provident Fund Commissioner 'Bhavishya Nidhi Bhavan' No. 8, Sri Rajaram Mohan Roy Road Bangalore - 560 025

- 7. Shri S.E. Jayaram
 Provident Fund Inspector
 Grade I
 Office of the Regional
 Provident Fund Commissioner
 'Bhavishya Nidhi Bhavan'
 Sri Rajaram Mohan Roy Rd.
 Bangalore 560 025
- Shri Ahmed Ramlan
 Provident Fund Inspector
 Grade-I
 Office of the Provident
 Fund Inspector
 Risaldar Lane
 Belgaum
- 9. Shri B. Krishnamurthy
- 10. Kum Pramila Benjamin
- 11. Shri V. Arunachalam
- 12. Shri S.Z.H. Razvi
- (S1. Nos. 9 to 12 Provident Fund Inspectors, C/p Regional Provident Fund Commissioner, A.P.H. No. 3-4-763, Bharakatpur Chaman, Hyderabad 500 027)

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- 13. Shri L.L. Gayasen
- 14. Shri P.G. Chakravarthy
- 15. Shri K.C. Roy
- (S1 Nos. 12 to 15 Provident Fund Inspectors
 - C/o The Regional Provident Fund Commissioner
 Pataliputhrapath, Rajendra Nagar,
 Patna 800 016)
- 16. Shri Lala Ram
 Provident Fund Inspector
 C/o The Regional Provident Fund
 Commissioner, Uttar Pradesh,
 Nidhi Bhavan, Sarvodaya Nagar
 Kanpur 208 005
- 17. Shri M.T. Muthupillai
 Provident Fund Inspector
 C/o The Regional Provident Fund
 Commissioner,
 T.C.No. 13/256-256-A,
 Near Residency, Thaicad
 Trivandrum 695014
- 18. Shri P. Shanmugam
- 19. Shri V. Devadas Mathuram
- 20. Shri A.M. Narasingam
- 21. Shri T.V. Kanagaraj
- 22. Shri C. Subramaniyam
- (S1 Nos. 18 to 22 Provident Fund Inspectors, C/o The Regional Provident Fund Commissioner, No. 22/23, Rayapetta High Road, Madras 600 014)
- 23. Shri D.M. Mehta
- 24. Shri R.S. Katavate
- (S1 Nos. 23 & 24 Provident Fund Inspectors, C/o The Regional Provident Fund Commissioner, Bhavishya Nidhi Bhavan, No. 341, Bandra (East) Bombay - 400 051)
- 25. Smt Gouri Chattarjee
- 26. Shri Subendu Bose
- 27. Shri L.B. Roy
- 28. Shri S.K. Bhattacharya

- 7. The fact that the applicant was earlier promoted on ad hoc basis, does not confer on him an indefeasible right to claim promotion on a regular basis.
- 8. On any view we find no merit in the contention urged by Shri Kulkarni.
- As the only contention urged for the applicant fails, this application is liable to be dismissed. We, therefore, dismiss this application. But in the circumstances of the case, we direct the parties to bear

peir own costs.

Sd(-Vice-Chairman Sd(-) [Member (A)] \(\frac{1}{28. \times 87} \)

- True Copy -

dms/Mrv.

CENTRAL ADM BANGALORE

- Promotion Committee ('DPC') constituted for the purpose, considered the case of the applicant, respondents 5 and 6 (R5 and 6) and other eligible officers for regular promotions to the post of PFI Gr.I and recommended for the promotion of R5 and 6, in preference to the applicant and Sarvasri Syed Noor Mohammed and C.H. Narayan. Accepting the recommendations of the DPU the appointing authority had promoted respondent Nos. 5 and 6 as PFI Gr.I and had discontinued the ad+hoc arrangement of the applicant. Aggrieved by the same the applicant approached the High Court in W.P. No. 10916/31, which on transfer, has been registered as A.No. 802/87.
- 4. Snri V.P. Kulkarni, learned counsel for the applicant, contends that the supersession of his client who had been found fit and also promoted earlier was unjustified and illegal.
- 5. Shri M.S. Padmarajaiah, learned Senior Central bovernment Standing Counsel appearing for the respondents 1 to 4 in supporting the action of the authorities, relies on the decisions rendered by us in A.Nos. 729/86 and 636/36.
- 6. In A.No. 729/86 and A.No.636/36, we have examined the DPC proceedings that recommended for the promotion of R5 and 6 and upheld the same rejecting the very grounds urged for the applicant in this case. We do not see any new ground to distinguish earlier decisions.



- 29. C.P. Varma.
- 30. Yash Paul.

(Respondents 29 & 30 are P.F. Inspectors, C/o Regional P.F. Commissioner, S.C.O. No.4-7, Sector 17/D).
Chandigarh.

- 31. J.N. Narzary,
 P.F. Inspector,
 C/o The Regional Provident Commissioner,
 No.16, Shanti Nivas, Dalitum Kharh,
 Shillong.
- 32. B.V. Rapshe,
 P.F. Inspector,
 C/o The Regional P.F. Commissioner,
 Rajwade Chowk, Indore.
- 33. K.C. Roy,
 P.F. Inspector,
 C/o The Regional P.F. Commissioner,
 Janpath Unit No.IX, Bhuvaneswar.
- 34. T.S. Jai, P.F. Inspector, C/o The Regional P.F. Commissioner, 12, Saroopvilla, Taktasahi Road, Jaipur.
- 35. D.C. Uopal, P.F. Inspector, C/o the Regional P.F. Commissioner, Sathuvasvani Marg, New Delhi.

Respondents.

(Shri M.S. Padmarajaiah, C.G.S.S.C.).

This application having come up for hearing to-day, Vice-Unairman made the following:

ORDER

This is a transferred application and is received from the High Court of Karnataka under Section 29 of the Administrative Tribunals Act, 1985.

Prior to 22.6.1978, the applicant was working as a Provident Fund Inspector (PFI) Gr.II. On 22.6.1978, he was promoted as P.F. Inspector Gr.I on an ad+hoc basis.

- 11. L.L. Gayasen.
- 12. P.b. Chakravarthy.
- K.C. Roy. 13.

(Respondents 11 to 13 are P.F. Inspectors, C/o The Regional P.F. Commissioner, Pataliputhracath, Rajendra Nagar, Patna).

- 14. Lala Ram. P.F. Inspector, The Regional P.F. Commissioner, T.C. No.13/256-256-A, Near Residency Thaicad, Trivandrum.
- 16. P. Shanmuqam.
- V. Devadas Muthuram. 17.
- 13. A.M. Narasingam.
- 19. T.V. Kanagaraj.
- 20. C. Subramaniyam.

(Respondents 16 to 20 are P.F. Inspectors, C/o the Regional P.F. Commissioner, No.22/23, Rayapetta High Road, Madras).

- D.M. Mehta, P.F. Inspector,
- 22.

(Respondents 21 and 22 are working at the O/o the Regional P.F. Commissioner, Bhayishya Nidhi Bhavan, No.341, Bandra (East) Bombay).

- Gouri Chattarjee. 23.
- 24. Subendu Bose.
- 25. L.B. Roy.
- S.K. Battacnarya. 26.
- Sav yasachinag.
- 28. B.B. Murmu.

(Respondents 23 to 28 are P.F. Inspectors, C/o Regional P.F. Commissioner, No.24, Park Street, Calcutta).

15. M.T. Muthupillai, P.F. Inspector, The Regional P.F.Cs Office, T.C.No.13/ 256-256-A, Near Residency, Thaicad, Trivandrum.

Respondents

21.

R.S. Katavate, P.F. Inspector,

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE

DATED THIS THE 28TH DAY OF OCTOBER, 1987

Present:

Hon'ble Shri Justice K.S. Puttaswamy, Vice-Chairman and Hon'ble Shri L.H.A. R'ego, Member (A)

APPLICATION NO. 802/1987

Shri G.S. Gopalakrishna Setty, S/o, G. Somashekara Setty, major, Provident Fund Inspector Grade I, Dharead.

.. Applicant.

(Shri V.P. Kulkarni, Advocate)

V

- 1. The Union of India by its Secretary in the Ministry of Labour, "Shrama Shakti Bhavan", New Delhi.
- The Union Public Service Commission, Shahjahan Road, New Delhi.
- 3. The Central Provident Fund | Commissioner, 9th Floor, | Mayur Bhavan', Cannaught Circus, New Delhi.
- 4. The Regional Provident Fund Commissioner, No.8, Sri Rajaram Mohan Roy Road, Bangalore.
- 5. Shri S.E. Jayaram,
 Inspector Grade-I,
 RGPFC's Office,
 Rajaram Mohan Roy Road,
 Bangalore.
- 6. Ahmed Ramlan,
 P.F. Inspector,
 O/o the Provident Fund Inspector,
 Risaldar Lane,
 Belgaum.
- 7. B. Krishnamurthy Naidu,

Kum. Pramila Benjamin.

V. Arunachalam.

. S.Z.H. Razvi.

Respondents.

(Respondents 7 to 13 are P.F. Inspectors, C/o Regional P.F. Commissioner, A.P.H. No.3-4-763, Bharakatpur Chaman, Hyderabad).

- 29. Shri Savyasachinag
- 30. Shri B.B. Murumu
- (S1 Nos. 25 to 30 Provident Fund Inspectors, C/o Regional Provident Fund Commissioner, No. 24, Park Street, Calcutta 700 016)
- 31. Shri O.P. Varma
- 32. Shri Yash Paul
- (S1 Nos. 31 & 32 Provident Fund Inspectors, C/o The Regional Provident Fund Commissioner, S.C.O. No. 4-7, Sector 17/D, Chandigarh 160 017)
- 33. Shri J.N. Narzary
 Provident Fund Inspector
 C/o The Regional Provident Commissioner,
 No. 16, Shanti Nivas, Lalitum Kharh.
 Shillong 793 003
- 34. Shri B.V. Rapshe
 Provident Fund Inspector,
 C/o The Regional Provident Commissioner,
 2nd Floor, Shivvilas Place, Rajwade Chowk,
 Indore 452 OO1
- 35. Shri K.C. Roy
 Provident Fund Inspector
 C/o The Regional Provident Fund Commissioner,
 Janpath Unit No. IX, Bhuvaneswar 751 006
- 36. Shri T.S. Jai
 Provident Fund Inspector
 C/o The Regional Provident Fund Commissioner
 12, Saroopvilla, Taktasahi Road, Jaipur 302 004
- 37. Shri D.C. Uppal Provident Fund Inspector C/o The Regional Provident Fund Commissioner Sathuvasvani Marg, New Delhi.
- 38. Shri M.S. Padmarajaiah Central Govt. Stng Counsel High Court Buildings Bangalore - 560 001

Subject: SENDING COPIES OF CRDER PASSED BY THE BENCH

Please find enclosed herewith copy of Order passed by this Tribunal in the above said application on 28-10-87

RECEIVER 38 CODICY 12/4/87

I & m ed Date: [2.1]. 57 Ay

Encl : As above

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Section Officer (Judicial)